

HIGH COURT OF JUDICATURE AT ALLAHABAD

VACANCY NOTICE

Option/willingness are invited from such Judicial Officers of the cadre of U.P. Higher Judicial Services who have retired/ going to retire during the period from 01.04.2013 to 31.03.2016 for the post of Presiding Officers of newly created 38 temporary additional Courts in 18 districts for disposal of cases with regard to Motor Vehicle Challan, Insurance Claims and Cheque Bounce etc. created vide G.O. No. 02/2016/1943/VII-Nyay-2-2015-173 G/2015 dated 30.12.2015.

The application in enclosed proforma (in duplicate) may be sent in such manner so as to reach the undersigned latest by **16.04.2016** .

Encl: as above

Date : 31.03.2016

(Sd/-)
Joint Registrar (Judicial)(Services)
High Court, Allahabad
Fax No. 0532 – 2422785

PROFORMA

1.Name of the Officer :
(In Capital Letters)

2.Father's Name :

3.Date of Birth :

4.Date of Retirement :

5.Home Town with present :
residential address

6.Postal Address (For Correspondence) :

7.Designation/Post last held :

8.Date of appointment & Promotion in :
U.P. Higher Judicial Service &
U.P. Nyayik Sewa

9.Telephone No / Mobile No :

Date :

Signature of the Officer